

Statement of Immovable Property Return for the year 2014 (as on 01.01.2015)

Service ICLS - 1981

Name of Officer (in full) B-N. Harish Designation RD (SER) Date of Birth 1-3-

Ministry/Department/Office MCA Grade Pay 10000/2 Present Pay 157818

Name of district sub-division, Taluk and Village in which property is situated	Name and details of property – housing, lands and other buildings	Cost of construction/ acquirement including land in case of house and year when purchased	*Present Value	If not in own name, state in whose name held and his/her relationship to the Government servant.	How acquired – whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired
(1)	(2)	(3)	(4)	(5)	(6)
79, Padava village Mangalore, Karnataka	9 cents land acquired on 21-9-1996	R 2.15 lakh from Provident Fund (PF) withdrawn Rs 1.82 lakh	6.50 lakh (Approx)	OWN	Purchase
18, Kasavanahalli Village, S.N. 65x66 Doddakanahalli Varthun hobli Bangalore	Land (ferry covered <del>by</del> with Rocky) 438-95 sq mtrs acquired on 19-3-2003	Rs 4,72,500/= Fed from P.F. withdrawal	Rs 44 lakh (Approx)	OWN	Purchase
	House constructed on it sanctioned by Ministry vide letter No. E-290/1/9/2009 - viq dated 4-8-2009	Rs 21,10,890/= Bank loan Rs 14,00,000/= PF withdrawal Rs 1,50,000/= Govt pay commission approx Rs 560,890/=	Rs 21,10,890 (Approx)	OWN	Constructed

Signature [Signature]  
Date 20-1-2015